

23.07.2020

File taken up today in pursuance to the order No.8188-8348/DJ/Covid-19/Lockdown/pronouncements/2020 dated 06.05.2020 regarding pronouncement of judgments/orders.

Present : Ld. APP for the State.

None.

Ms. Sadhna Bhatia, Ld. Counsel for accused has been contacted through mobile phone by the Ahlmad of the Court. She seeks time to argue in this matter. So, no effective hearing can take place.

At request, be put up for purpose already fixed for 23.09.2020. One copy of order be uploaded on CIS. A printout of the order be tagged with the main case file.

(Manoj Kumar)

MM-06/Central/23.07.2020

23.07.2020

This is fresh charge-sheet filed. It be checked and registered.

Present : Ld. APP for the State.

IO in person.

Be put up for consideration on charge-sheet/further proceedings on

17.08.2020

(Manoj Kumar)
MM-06/Central/23.07.2020

23.07.2020

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17.08.2020

(Manoj Kumar)
MM-06/Central/23.07.2020

FIR No.104/20
P.S. Sadar Bazar
CIS No. 3447/2020

23.07.2020

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